

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
RAJYA SABHA
QUESTION NO 02.03.2010
ANSWERED ON
PMGSY PROPOSALS IN MADHYA PRADESH

580

MISS ANUSUIYA UIKEY

Will the Minister of COAL HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING RURAL DEVELOPMENT be pleased to state :-

- (a) the total number of proposals from Madhya Pradesh under Pradhan Mantri Gram Sadak Yojana (PMGSY) and the stages of their pendency;
- (b) the action being taken on the pending proposals and the time by which they are to be cleared;
- (c) the specific norms adopted for the naxal affected districts and the amount sanctioned thereunder, under this Yojana;
- (d) whether funds are being released in time for all projects of Madhya Pradesh, under PMGSY; and
- (e) if not, the reasons for the delay?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): Till Now, project proposals for 55,288 km road length have been cleared for implementation under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Madhya Pradesh. However, the State Government has been requested for necessary corrections in the design and estimates of the proposals for 62 bridges.

(c): PMGSY road projects are implemented in naxal affected districts as per the provisions of PMGSY programme guidelines and various instructions issued by the Ministry for implementation of the programme. Further, funds under PMGSY are released by the Ministry to the States and not district-wise. So far Rs.8,123.49 crore has been released under PMGSY to Madhya Pradesh.

(d)&(e): Funds under PMGSY are released to the States as per the provisions of programme guidelines and as per the requirements of funds for works under the programme.